

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH  
(Virtual Hearing)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
: SHRI SANJAY PURI – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.09.2023 AT 10:15 A.M.

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP/118/241/AMR/2019		241/242	Vemuri Krishna Prasad Vs Sai Annapurna Bio-Proteins Pvt Ltd. & (12) Others

**ORDER**

Mr.M.S.Prasad, Sr.Counsel for the Petitioner and Mr.G.Bhupesh, Ld. Counsels for Respondents present. For hearing, list the matter before the regular bench, on 12.10.2023.

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MEMBER TECHNICAL

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MEMBER JUDICIAL